

126

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD.

O.A. No. 229/91.

Date of Decision: 15.7.91

~~Ex parte~~

Maddali Bhanumathi & 14 others

Petitioner.

Shri Veda Rajagopal Reddy

Advocate for
the Petitioner(s)

Versus

Union of India, Rep. by its Jt. Secretary,
Dept. of Space, Indian Space Research Organisation,
Anthariksha Bhavan, New BEL Road, Bangalore-560094
& another

Respondent.

Shri N. Bhaskara Rao, Addl. CGSC

Advocate for
the Respondent
(s)

CORAM:

THE HON'BLE MR. R.Balasubramanian : Member(A)

THE HON'BLE MR. C.J.Roy : Member(J)

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporters or not ?
3. whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on Columns 1,2,4 (To be submitted to Hon'ble Vice-Chairman where he is not on the Bench.)

N

HRBS
M(A).

HCJR
M(J).

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

122

AT HYDERABAD.

O.A.No.229/91.

Date of Judgement 15.7.1992

- | | |
|--------------------------|---------------------------------|
| 1. Muddali Bhanumathi | 9. Ethakota Yedukondalu |
| 2. Komaramjeri Kuppaiah | 10. Gamapala Munuswamy |
| 3. P.Subbaiah | 11. Md. Abdul Aziz |
| 4. T.S.Vijaya Kumari | 12. Macharla Yoganandam |
| 5. Gonji Ramanaiah | 13. Manchikalapati Balaji Singh |
| 6. Mannadi Raghupathy | 14. Pilligundla Subramanyam |
| 7. Syed Gaffoor | 15. K.Chengaiah .. Applicants |
| 8. Mukkasa Narasimha Rao | |

vs.

- | | |
|---|----------------|
| 1. Union of India,
Rep. by its
Jt. Secretary,
Dept. of Space,
Indian Space Research Orgn.,
Anthariksha Bhavan,
New BEL Road,
Bangalore-560094. | |
| 2. The Head,
Personnel & Genl. Admin. Divn.,
SCF, SHAR Centre,
Sriharikota-524124,
Nellore Dt. A.P. | .. Respondents |

Counsel for the Applicants :: Shri Vada Rajagopal Reddy

Counsel for the Respondents :: Shri N.Bhaskara Rao, Addl. CGSC

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

I Judgement as per Hon'ble Shri R.Balasubramanian, Member(A) I

This application has been filed by Smt. Muddali Bhanumathi & 14 others under section 19 of the Administrative Tribunals Act, 1985 against the Union of India, Rep. by its Jt. Secretary, Dept. of Space, Indian Space Research Organisation, Anthariksha Bhavan, New BEL Road, Bangalore-560094 & another.

2. The applicants were working as Office Clerks-A (OCA for short) prior to 1.1.80. They were all promoted as Office Clerks-B (OCB for short) after 31.12.84. When they were promoted, they were placed in the scale of pay of Rs.330-560 whereas it is the claim of the applicants that they should be allowed the scale of pay of Rs.380-640 after 31.12.84. Hence they have filed this application.

3. The respondents have filed a counter affidavit and oppose the application.

4. We have examined the case and heard the rival sides.

In a similar judgment in the case of O.A.No.686/88 we have given certain directions to the respondents. Since this case before us is similar to that, we give the same directions as in the case of O.A.No.686/88.

5. We direct the respondents -

- (a) To confer the scale of pay of Rs.380-640 to the applicants herein also in the same manner as to those promoted as OCBs prior to 31-12-84.
- (b) For the reasons stated in a similar case (O.A.No.382/91) disposed-of today, arrears of pay consequent to the above placement in the pay scale be restricted to the period subsequent to 4.3.90 (the significance of 4.3.90 is that it is one year prior to the date of filing the application viz. 4.3.91). There is no order as to costs.

R. Balasubramanian

(R. Balasubramanian)
Member (A)

C.J. Roy
(C.J. Roy)
Member (J)

Dated: 15th July, 1992.

ST/7/92
Deputy Registrar (J)

To

1. The Joint Secretary, Dept. of Space, Union of India, Indian Space Research Orgn., Anthariksha Bhavan, New BEL Road, Bangalore-094.
2. The Head, Personnel & General Administration Division, SCF, SHAR Centre, Sriharikota-524124, Nellore Dist.A.P.
3. One copy to Mr. Vada Rajagopal Reddy, Advocate, No.1, Law Chambers, High Court of A.P. Hyd. B
4. One copy to Mr. Naram Bhaskar Rao, Addl. CGSC, CAT, Hyd.
5. One spare copy.

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A.P. Dist
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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIB.
BENCH : HYDERABAD BENCH.

THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY :
MEMBER(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(J)

Dated: 15-7-1992

ORDER/JUDGMENT

P.A./C.A./M.A. No.

in

O.A.No. 229/91

T.A.No.

(W.P.No.)

Admitted and interim directions
issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A.Ordered/Rejected.

No order as to costs.

pvm.

